

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil)...../2005

CC 6397/2005

(From the judgement and order dated 16/04/2003 in AN No.746/2002 in WP 701\99 of The HIGH COURT

OF BOMBAY)

M/S. PRAGATI TRANSPORT CO.

Petitioner(s)

VERSUS

MAHARASHTRA RAJYA M.TRPT.&G.K.UNION & AN

Respondent(s)

(With office report)

WITH S.L.P.(C)...CC NO. 6399 of 2005

(With appln(s) for c/delay in filing SLP,c/delay in refiling SLP)

(With office report)

Date: 18/07/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.P. SINGH

HON'BLE MR. JUSTICE S.H. KAPADIA

For Petitioner(s)

Mr.Soli Sorabjee,Sr.Adv.

M/s Ashim Sood,Anand Mishra,Ruby Singh Ahuja,Advs.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

Mr.Soli Sorabjee, learned senior counsel appearing on behalf of the petitioner states

that in similar SLP No.15020/2003 leave has been granted.

Delay condoned.

Leave granted.

Tag with Civil Appeals @ SLP(C) 15020/2003 etc.

[Naresh Kumar]
ijay Dhawan]

Court Master

[V

Court Master